## NATIONAL COMPANY LAW TRIBUNAL PRINCIPAL BENCH NEW DELHI

C.P NO. 38(ND)/2016 CA NO.

**CORAM:** 

PRESENT: CHIEF JUSTICE M. M. KUMAR Hon'ble President

> SH. S. K. MOHAPATRA Hon'ble Member (T)

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING OF PRINCIPAL BENCH OF THE NATIONAL COMPANY LAW TRIBUNAL ON 15.09.2016

NAME OF THE COMPANY:

Smt. Rajni Gupta & Ors.

Vs.

M/s. Sunair Hotels Pvt. Ltd. & Ors.

SECTION OF THE COMPANIES ACT: 397/398 of the Companies Act 1956 and 241/242 of the Companies Act 2013.

	Companies Act 2013.			
S.NO.	NAME	DESIGNATION	REPRESENTATION	SIGNATURE
1	Mr. Atul She	/	R-11013	the st
4 Mr	r. Nitesh . Amit Dr Praleep F	dain Adv aka Adv Ishqua CA		
6. Mr	ADITYA	VIKRAM SINGH IZ KARJEE	R - 14	
) / 0	1111100	Chaudhary, Si. A instru Vij, Adr ush Jain, Ad	1 Petitioners	NY

## **Order**

It has been pointed out by the learned counsels for the parties that CP 35/2010 needs to be heard along with the instant petition CP 38(ND)/2016, as per the directions issued by the Hon'ble Supreme Court.

2. Accordingly, office is directed to list CP 35/2010 along with the instant petition for 19.10.2016.

(CHIEF JUSTICE M.M. KUMAR)
PRESIDENT

(S.K. MOHAPATRA) MEMBER (T)

15<sup>th</sup> September, 2016 (P.K. SUD)